

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 773
TO BE ANSWERED ON 24/07/2026

STATUS OF IMPLEMENTATION OF PMGSY

773 Shri Ghanshyam Tiwari:
Dr. Dinesh Sharma:
Dr. Sandeep Kumar Pathak:
Shri Ashokrao Shankarrao Chavan:
Shri Ryaga Krishnaiah:
Shri Sadanand Mhalu Shet Tanavade:
Shri Bhashyam Rama Krishna:
Shri Lahar Singh Siroya:
Shri Vijay Chintakayala:

Will the Minister of Rural Development be pleased to state:

- (a) total length of rural roads constructed and number of habitations connected under various phases of the Pradhan Mantri Gram Sadak Yojana (PMGSY) during financial year 2025-26;
- (b) the plan for implementation of PMGSY during financial year 2026-27, particularly regarding upgradation and maintenance of roads, if any;
- (c) the targets set for construction and upgradation of rural roads under the scheme, State-wise;
- (d) whether any mechanism has been adopted to prioritize road connectivity in aspirational districts, tribal and remote regions, if so, details thereof; and
- (e) the proposed investment for implementation of the scheme, including respective contributions of Centre and States, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Under the various ongoing verticals of the Pradhan Mantri Gram Sadak Yojana (PMGSY), a total of 2,905 roads covering 15,647.78 km and 1,042 bridges were completed across the country during the financial year 2025-26. In addition, 93 eligible habitations were provided with all-weather road connectivity.

Pradhan Mantri Gram Sadak Yojana-I (PMGSY-I) was launched as a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network for uplifting the socio-economic condition of the rural population. Under this scheme 1,62,876 habitations were provided connectivity. This scheme was closed on 31.03.2025 and no new further sanction was issued. However, timeline extension was given up to 31.03.2027 to complete any of the balance works and payments.

Subsequently, new intervention/verticals namely PMGSY-II for up-gradation of 50,000 Km of the existing rural roads and PMGSY-III for consolidation of 1, 25,000 Km Through Routes and Major Rural Links connecting habitations, *inter-alia*, to Gramin Agricultural Markets (GrAMs), Higher Secondary Schools and Hospitals, were added under the ambit of PMGSY. PMGSY II and III are schemes to provide all weather connectivity to habitations and connectivity to government institutions. Since September 2024, PMGSY-IV has been launched with an objective to provide connectivity to 25000 unconnected habitations by the year 2029.

State/UT wise details may be accessed at home page of programme website <https://pmgsy.dord.gov.in> > **habitations coverage**.

(b) & (c): The implementation plan for PMGSY during the Financial Year 2026–27 focuses on the timely completion of ongoing works and up-gradation of rural roads and strengthening the maintenance of the already constructed roads. The key components of the implementation plan are as follows:

(i) Expeditious completion of ongoing works sanctioned under the various verticals of PMGSY (except PMGSY II which has been closed since 31.03.2026).

(ii) Sanction of rural roads projects under PMGSY-IV, in accordance with the approved framework and scheme guidelines, to provide all weather connectivity to unconnected habitations.

(iii) Maintenance of PMGSY roads by the respective State Governments/UT Administrations in accordance with the programme guidelines.

(iv) Strengthening digital maintenance management through the Electronic Maintenance of Rural Roads (eMARG) platform for planning, inspections, performance-based payments and monitoring of maintenance works.

(v) Quality assurance through the three-tier quality monitoring mechanism comprising Programme Implementation Units (PIUs), State Quality Monitors (SQMs) and National Quality Monitors (NQMs), and supplemented by geo-tagged inspections.

(vi) Regular monitoring and capacity building through review meetings, Regional Review Meetings (RRMs), field inspections and advisories to ensure timely implementation, quality construction and sustainable maintenance of rural road assets.

These measures are aimed at achieving the annual physical targets for FY 2026–27 while ensuring durable, high-quality rural road infrastructure and improved connectivity across the country. Accordingly, a target has been fixed for the completion of 26,474 km of rural roads, 1,375 bridges and connectivity to 2,400 eligible habitations, during FY 2026–27, under the various verticals of PMGSY, including PMGSY-I, PMGSY-III, Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA), PM-JANMAN and PMGSY-IV (given at **Annexure-I**).

(d): Under PMGSY, special emphasis is accorded to improving rural road connectivity in Aspirational Districts, tribal areas, Left Wing Extremism (LWE)-affected areas and other remote and difficult regions, in accordance with the scheme guidelines and approved framework.

Accordingly, the Government has adopted the following mechanisms to prioritize road connectivity in such areas:

- (i) Priority to eligible unconnected habitations located in Aspirational Districts, tribal and remote areas while preparing proposals under the relevant verticals of PMGSY, subject to eligibility under the scheme by identifying such projects under Comprehensive New Connectivity Priority List (CNCPL). The sanctions and implementation of projects are done as per the CNCPL list.
- (ii) Dedicated interventions such as the Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) to improve connectivity in LWE-affected districts.
- (iii) Population norms relaxation are also provided in these areas 250+ in North-Eastern States, Hill States/UTs & special category areas and 100+ in LWE affected districts, which have become eligible as per 2011 census.
- (iv) PM-JANMAN, under which road connectivity is being provided to eligible Particularly Vulnerable Tribal Group (PVTG) habitations with a population of 100+, to improve access to essential services and socio-economic opportunities.

These measures are intended to promote balanced regional development and improve access to education, healthcare, markets and other essential services in underserved rural areas.

(e): The fund-sharing pattern of PMGSY is in the ratio of 60:40 between the Centre and States for all States and UTs with Legislature except 8 North-East (NE) States and 2 Himalayan States and 1 UT (Himachal Pradesh, Uttarakhand and Jammu & Kashmir). It is 90:10 between the Centre and States for 8 NE States including Sikkim and 2 Himalayan States and 1 UT (Himachal Pradesh, Uttarakhand and Jammu & Kashmir) and 100% central share for UTs without legislature (Andaman & Nicobar and Ladakh). The funds are released on the basis of works in hand, the progress achieved in the project and after due submission of necessary documents. The fund releases under PMGSY is through the SNA SPARSH system. The details of budget allocation and sanction for the FY 2026-27 is given in **Annexure-II**.

Annexure referred to in reply to part (b) & (c) of Rajya Sabha Unstarred Question No. 773 for answer on 24.07.2026.

The target road length (in km) pertaining to various States/UTs under the PMGSY during current financial year

Sr. No.	State Name	Road length (km)	No of LSBs	No. of Habitations
1	A& N Islands	96	0	0
2	Andhra Pradesh	976	72	10
3	Arunachal Pradesh	1966	75	22
4	Assam	1008	45	81
5	Bihar	647	264	107
6	Chhattisgarh	3786	37	659
7	Goa	62	2	0
8	Gujarat	126	162	0
9	Haryana	0	0	0
10	Himachal Pradesh	859	32	24
11	Jammu Kashmir	1084	44	227
12	Jharkhand	1438	108	0
13	Karnataka	97	4	0
14	Kerala	434	11	1
15	Ladakh	209	0	1
16	Madhya Pradesh	1533	90	151
17	Maharashtra	951	97	3
18	Manipur	1238	46	30
19	Meghalaya	709	54	5
20	Mizoram	476	7	0
21	Nagaland	545	0	2
22	Odisha	226	27	8
23	Punjab	280	2	0
24	Rajasthan	2630	3	1000
25	Sikkim	218	29	8
26	Tamil Nadu	151	11	0
27	Telangana	1193	99	1
28	Tripura	643	10	25
29	Uttar Pradesh	482	0	1
30	Uttarakhand	566	38	34
31	West Bengal	1845	6	0
Total		26474	1375	2400

Annexure-II

Annexure referred to in reply to part (e) of Rajya Sabha Unstarred Question No. 773 for answer on 24.07.2026.

Total Central funds released to various States/UTs under the PMGSY during current financial year

(Rs in crore)

Sl.No	State	Allocation	Mother Sanction	Release
1	Andaman & Nicobar	30.00	0.00	7.33
2	Andhra Pradesh	480.00	204.00	46.87
3	Arunachal Pradesh	1150.00	575.00	39.63
4	Assam	1050.00	525.00	66.15
5	Bihar	760.00	379.00	101.20
6	Chhattisgarh	1870.00	935.00	135.14
7	Goa	50.00	25.00	0.00
8	Gujarat	303.00	157.63	17.45
9	Haryana	38.55	2.50	0.04
10	Himachal Pradesh	900.00	450.00	210.81
11	Jammu & Kashmir	980.00	490.00	167.85
12	Jharkhand	820.00	410.00	33.50
13	Karnataka	50.00	25.00	1.87
14	Kerala	300.00	150.00	30.87
15	Ladakh	70.00	0.00	17.11
16	Madhya Pradesh	830.00	415.00	84.63
17	Maharashtra	690.00	354.16	73.34
18	Manipur	1240.00	572.34	3.23
19	Meghalaya	780.00	390.00	99.26
20	Mizoram	450.00	225.00	87.78
21	Nagaland	500.00	250.00	0.00
22	Odisha	156.93	78.47	33.40
23	Puducherry	20.00	10.00	8.29
24	Punjab	180.00	90.00	0.00
25	Rajasthan	735.00	832.50	14.09
26	Sikkim	230.00	115.00	14.12
27	Tamil Nadu	105.00	52.50	31.02
28	Telangana	675.00	337.50	19.78
29	Tripura	382.00	191.00	21.93
30	Uttar Pradesh	615.00	307.50	16.42
31	Uttarakhand	420.00	210.00	18.28
32	West Bengal	1150.00	575.00	93.24
Total		18010.48	9334.10	1494.62
